NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 104(ND)11 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE COMPANY: M/s. Sh. Shiv Raj Singh Vs. M/s. Kempty Konstrution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

2. Mr. Hemand Shanna ? Advs. Petilianer AMish. 3. Mr. Aishwarya Mishre?

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent no. 2 seeks and is given 2 weeks time to file the rejoinder to the reply filed by the petitioner in C-A-

List on 17.10.2016

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

Sd1-